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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.295/9/HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure Ltd
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure Products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ojaswi, M.	Advocate	ojaswi@tempuslaw.co.in 9030178983	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.M.Ojaswi, learned counsel for the Petitioner and submits that his senior is not well and therefore he requested time. Post the case on 22.12.2017.

  
**Member (Technical)**

  
**Member (Judicial)**